- (b) what is the total tonnes of cement produced in the country during the Seventh Plan by the end of 1987-88; and
- (c) what are the details of the performance of Public Sector and Private Sector cement units in those years?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUS

TRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M ARUNACHALAM): (a)'to (c) The estimate of cement production in the , terminal year of, the Seventh Five Year Plan is about 50 million tonnes.

to. Questions

The details of targets fixed annually during the first three years of the plan period, production achieved and . the performance of public and private sector cement units are given below: -

(In lakh tonnes)

		1985-86		1986-87		1987-88	
		Target	Produc- tion	Target	Production	Target tion	Produc-
1. 2.	Public Sector Private Sector	51. 22 283. 78	46. 12 285. 16	51. 40 313. 60	46. 53 319. 36		51. 00 362. 42. 00
	Total:	335. 00	331. 29	365. 00	365. 89	415. 00	393. CO

A target of production pf 43. 50 million metric tonnes has been set for the year 1988-

Awarding: of SK. LDO dealerships is Ahmedabad

- . 1322. SHRI RAOOF VALIULLAH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether an advertisement was given by the Indian Oil Corporation at Ahmedabad for the award of SK.. LDO dealership, if so, whether applicants were called for interview before the Oil Selection Board;
- (b) when were the interviews held and what was the result thereof and whether the same was communicated to the concerned applicants;
- (c) how many applicants appeared before the Oil Selection Board and the details of the applicants who qua lified for the said dealership; and

- (d) whether it is a fact that the advertisement was given on the 8th January, 1985 and the formalities are still pending and if so, what are the reasons therefor?
- ' THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM. AND NATURAL GAS (SHRI RAFIQUE ALAM): (a) Yes, Sir. The Indian Oil Corporation released three advertisements for the award of SKO-LDO dealerships at Ahmedebad on the 30th July, 1983, the 23rd July, 1984 and the 8th January, 1985;
- (b) The interviews for the above were conducted by the Oil Selection Board (West) on the 17th October 1984, the 10th August 1985 and the 10/llth February, 1986 respectively. The Letter of Intent was issued to one Shri Hiralal Chunilal Shah against the interview held on 17-10-84. In. regard to the interview held on 10-8-85, the oil company received the final panel from the OSB(W) ton 2G-9-85, but due to receipt of a comp-

laint LOI could not be issued. The selection against the interview held on \\ \} 0/1 1-3-86 has been finalised. The oil company concerned will issue the LOI accordingly;

(c) The details of the candidates who appeared before the Oil Selection Board are as under:

to Questions

Date of interview No. of eligible applicants interviewed

Final panel in order of Merit

17-10-1984

119

- (1) Shri Hiralal Chunilal Shah
- (2) Shri Patel Purushottamdas Bhogilal
- (3) Shri Karsanji Chikaji Makwana 10-8-

1985

39

(1) Shri Hasmukhlal J. Shah

- (2) Shri Darshan C. Gharekh
- (3) Shri Ambalal B. Mevada 10/11-2-

1986

(1) Shri Shah Kanak kumar Kantil

(2) Shri Jaiswal Harishankar Gayaprasad

(a) Shri Santosh kunmar Ayodhya Prasad Sahu

77

(d) Yes, Sir. It is a fact that the advertisement for one of the dealerships was released on 8-1-1985. How ever, on account of a complaint made against the applicant placed at No. 1 iv the panel regarding his income and residence the selection of this candidate could not be finalised early. The investigation of complaint has since been completed. Accordingly, the oil company has informed that it will now issue the Letter of Intent.

श्रायल इंडिया लिमिटेड द्वारा श्रर्जित साम

1323. श्री मुद्रह्मण्यत स्थामी : क्या घेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृषा करेंगे कि :

- (क) क्या यह सच है कि आयल इंडिया लिमिटेड द्वारा अजित लाभ पिछले 3 वधी के दौरान प्रति वर्ष कम होता जा रहा है ;
- (ख) यदि हां, तो पिछले तीन वर्षों के दौरा धॉजित किए गये लाभ की धन-राशि कितुनी थी और इस लाभ में कसी होते के नयां कारण हैं;

(ग) क्या यह भी सच है कि उस्त कम्पनी के तेल कुंग्रों की खुदाई करने के लिए कितने निजी रिंग नहीं खरीदे हैं और कम्पनी को इन्हें गैर-सरकारी क्षेत्र से किराए पर लेना पड़ता है; ग्रौर

(घ) यदि हां, तो उसके क्या कारण हैं ?

पेट्रोलियम और प्राकृतिक गैस संझालय में उपमंद्री (थी रफीक झालम) : (क) जी, हां ।

(ख) पिछले तीन वर्षों के दौरान कर पूर्व लाभ तथा पिछली ग्रवधि के समायोजन से पूर्व ग्रायल इंडिया लिमिटेड द्वारा ग्रीजित लाभ इस प्रकार है :--

		·	करोड़ रुपए
1985-86		•	117.26
1986-87	•		90.06
1987-88	• •	•	50.17 (भ्रनन्तिम)